

(1) अच्छी कीट के कीटनाशकों की उपलब्धता को सुनिश्चित करने की व्यवस्था करना।

(2) कपास में आई. पी. एम. को अपनाने के लिये विस्तार कार्यक्रमों और किसानों का प्रशिक्षण, जिसमें अन्य बातों के साथ-साथ निम्नलिखित शामिल हैं :

(i) कल्चरल पद्धतियों को अपनाना तथा सहनशील/प्रतिरोधक फसल किस्मों का प्रयोग।

(ii) कीट और कृषियों का रासायनिक नियंत्रण।

(iii) जैव-नियंत्रण एजेंटों का संरक्षण तथा संवर्धन।

(iv) नीम कीटनाशकों, बी.टी. और एन.पी.वी. जैसे जीवनाशियों तथा रासायनिक कीटनाशकों का आवश्यकता अनुसार प्रयोग।

(v) आई.पी.एम. के दृष्टिकोण को अपनाने के लिये जन माध्यमों के द्वारा प्रचार।

Drainage in West Bengal

460. SHRI JOYANTA ROY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether any district in West Bengal has been brought under the purview of Drip Irrigation; and

(b) if so, what efforts have been made to familiarise the benefits of drip irrigation in the State?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): Sir,

(b) To familiarize the benefit of drip irrigation in the state, a Plasticulture Development Centre was established at Indian Institute of Technology, Kharagpur, District Midnapur (W.B.). The mandate of Plasticulture Development Centre is to conduct research, provide training and organise exhibition and demonstration to promote the concept of drip irrigation system in the state.

Fertiliser sub-subsidy Prime Minister's Fund

461. SHRI JOYANTA ROY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the manufacturers of fertilizers get any subsidy from the Prime Minister's fund;

(b) if so, how is the payment made; and

(c) the amount of subsidy so far sanctioned State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): (a) to (c) No, Sir. However, the Government of India are implementing a scheme for payment of concession on sale of decontrolled phosphatic and potassic fertilizers to the farmers. Department of Agriculture and Cooperation is making payments to the Fertilizer Manufacturers/ Importers (MOP) on the basis of reports of sales submitted by the States/UTs. No State-wise allocations have been made.

Production of Pulses and oilseeds

462. SHRI JOYANTA ROY: Will the Minister of AGRICULTURE be pleased to state:

(a) the state-wise production of pulses and oil-seeds in the year 1993-94;

(b) the amount of Central financial assistance to different States during the same period for the promotion of production of pulses and oil-seeds in the country; and

(c) the names of Central Government Research Institution for pulses and oil-seeds in the country with remarkable contribution in the field of research and development?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR): (a) and (b) Statements I & II are enclosed (See below).

(c) The institutions conducting research on pulses and oilseeds in the country are listed below:—

Pulses:

1. Indian Institute of Pulses Research, Kanpur.
2. All India Coordinated Research Project on Chickpea.
3. All India Coordinated Research Project on Pigeonpea.
4. All India Coordinated Research Project on MULLARP.
5. All India Coordinated Research Project on Arid Legumes.

Oilseeds:

1. Directorate of Oilseeds Research Rajendranagar, Hyderabad.
2. National Research Centre for Groundnut, Junagadh.
3. National Research Centre for Soyabean, Indore.

4. National Research Centre for Rapeseed-Mustard, Bharatpur.

5. All India Coordinated Research Project on Oilseeds.

6. All India Coordinated Research Project on Groundnut.

7. All India Coordinated Research Project on Rapeseed-Mustard.

8. All India Coordinated Research on Soyabean.

A number of varieties with high yield potential and resistance to various diseases have been evolved by these research organisations.

In addition improved production and protection technology have also been evolved. These technologies are passed on to the farmers through the scientists of these Institutions by organising front-line demonstrations. These demonstrations have given higher yields over the farmer's practice.

Statement-I

State-wise production of Pulses and Oilseeds during 1993-94

(Production in '000' tonnes)

Sl. No.	State	Pulses	Oilseeds
1	Andhra Pradesh	649	2850
2	Assam	69	162
3	Bihar	843	171
4	Gujarat	534	1575
5	Haryana	487	885
6	Himachal Pradesh	19	15
7	Jammu & Kashmir	23	35
8	Karnataka	599	1903
9	Kerala	19	13
10	Madhya Pradesh	3221	4539
11	Maharashtra	2192	2215
12	Orissa	1230	725
13	Punjab	94	254
14	Rajasthan	1043	2308
15	Tamil Nadu	525	2025
16	Uttar Pradesh	2424	1529
17	West Bengal	189	442
18	Others	54	78
All India		14214	21724

Statement-II

State-wise central financial outlay for NPDP-(Pulses) and OPP (Oilseeds) during 1993-94

(Rs. in lakhs)

S. No.	State	Financial Outlay (Central share)	
		Pulses	Oilseeds
1	Andhra Pradesh	130.00	50.135
2	Assam	16.00	55.743
3	Bihar	178.00	50.239
4	Gujarat	103.00	37.800
5	Haryana	100.00	242.260
6	Himachal Pradesh	14.00	38.952
7	Jammu & Kashmir	10.00	66.397
8	Karnataka	143.00	29.176
9	Kerala	10.00	..
10	Madhya Pradesh	480.00	1181.250
11	Maharashtra	373.00	985.030
12	Manipur	5.00	22.026
13	Meghalaya	5.00	15.825
14	Nagaland	4.00	..
15	Orissa	100.00	212.500
16	Punjab	30.00	187.500
17	Rajasthan	300.00	528.438
18	Sikkim	8.00	55.857
19	Tamil Nadu	110.00	225.00
20	Tripura	6.00	22.276
21	Uttar Pradesh	405.00	487.500
22	West Bengal	35.00	224.792
23	A. N. Islands	2.00	..
24	Arunachal Pradesh	2.00	25.511
25	Delhi	1.00	..
26	Goa	2.00	..
TOTAL :		2572.00	8734.207